

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 03.03.2023

No. 115A : Hon'ble the Acting Chief Justice has been pleased to appoint Sri Krishna Pratap Rana, Additional District and Sessions Judge, Muzaffarpur-cum-Special Judge (Vigilance) as Joint Registrar (IT), Patna High Court, Patna with immediate effect.

**By order of Hon'ble
the Acting Chief Justice
Sd/- R.P. Mishra
Registrar General**

Memo No 14752-14778 / Dated, Patna the 03.03.2023

Copy forwarded to the Principal S cretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / The District and Sessions Judge, Muzaffarpur/ Joint Registrar (Establishment), Patna High Court, Patna/ I/C Registrar (Appointment), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna/ I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (IT)-cum-CPC, Patna High Court, Patna/ O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Committee, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Legal Cell, Patna High Court, Patna/ Section Officer, Vigilance Cell, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information and (communication to the officer concerned.

The officer concerned may be directed to make over charge of his present assignment at Muzaffarpur immediately so as to join his new assignment soon thereafter.)

(-) D.J., Muzaffarpur only


Registrar General